

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1233  
ANSWERED ON:07.03.2002  
PERMISSION TO PAY DIVIDEND TO INFRA STRUCTURE COMPANIES  
UMMAREDDY VENKATESWARLU

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government have taken a decision to allow infra-structure companies to pay dividend on preference shares out of its capital in special situations;
- (b) if so, under what the special circumstances or situations under which the dividend could be paid out of capital;
- (c) whether the Government have also stipulated that only certain class of companies would be given such permission;
- (d) if so, the criteria being fixed to categories, qualifying companies in this regard; and
- (e) the reasons for such special treatment ?

**Answer**

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS ( SHRI ARUN JAITLEY )

- (a): No, Sir.
- (b) to (e) : Does not arise.